NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 228/9//HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Private Limited
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Ries	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature	
	Dr.	P. V. Amerinadha	Provad	County	Wamar Ogmund.lom	M>02
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary by P. VIKRAM	Adr for Raspondent	Vikamaculaw Chambers.cm	B.

ORDER

Heard. Shri Dr.P.V.Amarnadha Prasad, Learned Counsel for Petitioner and Shri Nitish Bandari on behalf of Shri P.Vikram, Learned Counsel for Respondent.

At the request of Counsel for Respondent, case is posted to 8.12.2017.

Member (T)

Member (J

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